

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Criminal Appeal (SJ) No. 273 of 2021**

....  
Bina Kumari @ Vina Patel @ Bina Devi & Anr. .... Appellants  
Versus  
The State of Jharkhand & Anr. .... Respondents

....  
**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

For the Appellants : Mr. Shailendra Jit, Adv.  
For the State : Mr. Ashok Singh, A.P.P.

....  
The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

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02/06.09.2021 Office is directed to call for the scanned copy of the lower court records from the court concerned and list this case after receipt of the same.

**(Rajesh Kumar, J.)**

Shahid/